NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/142/2016

NAME OF THE PETITIONER(S)

: SACMI COOPERATIVE MECCANICI IMOLA

SOCIETA COOPERATIVA

NAME OF THE RESPONDENT(S)

: M/s Boss Profiles Ltd and 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. howtham Kumen Athiban Vijay

Causel for Paritione Athore

ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner prayed time for filing a memo to withdraw the petition. Time extended at request. Put up on 09.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

bc